



IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 45/2019, CM APPL. 222/2019, CM APPL. 223/2019, CM APPL. 4029/2019 and CM APPL. 33893/2021 MUSHIR AHMAD Petitioner Through: Mr. Rakesh Kumar Khanna, Senior Advocate alongwith Mr. Samant Singh & Mr. Maroof Khan. Advocates versus GOVT. OF NCT OF DELHI AND ORS.

..... Respondents

Through: Mr. Ripin Sood, Advocate for respondent No.1 Mr. Sunil Fernandes, Standing Counsel for BSES with Mr. Shubham Sharma, Advocate Mr. Sanjeev Sabharwal, Standing Counsel for MCD with Ms. Shruti Gupta, Advocate

CORAM: HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

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<u>O R D E R</u> 14.07.2022

At request of learned Senior Counsel, list on 04.08.2022.

MANOJ KUMAR OHRI, J

JULY 14, 2022 na

Click here to check corrigendum, if any

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